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second structure on the In the north western shelf of Andaman Islands drilling of one well has been completed but this well was dry.

Land on lease for petrol pump Bharat Petroleum

- 628. SHRI KALRAJ MISHRA: Will Minister of PETROLEUM. the CHEMICALS AND FERTILIZERS be pleased to state:
- (a) whether it is a fact that the harat Petroleum had taken on lease Taluka Warora, District n Chinora, (Maharashtra) for the Chandrapur petrol pump in 1965 for a period of 20 years:
- (b) if so, whether there is any dispute regarding the arrears of rent and the matters incidental thereto; and
- such a dispute is (c) whether pending since the last 5 years, if so, what are the reasons for the delay for settlement?

THE MINISTER OF PETROLEUM, CHEMICALS AND **FERTILIZERS** (SHRI P. C. SETHI): (a) Yes, Sir.

- (b) No arrears of rent remain unpaid. In fact Bharat Petroleum Corporation Limited (BPCL) had sent the leasosrs a cheque in July 1981 for the period upto and September 1981. Rent is paid by BPCL in advance every quarter.
- (c) Does not arise in view of (b) above.

Change in accounting procedures in P and T Department

629. SHRI KALRAJ MISHRA:: Will the Minister of COMMUNICA-TIONS be pleased to state:

(a) whether there is any proposal under Government's consideration to change the present procedure of accounting and to set up a new modern procedure to suit requirements of the subscribers and the Department of Telephones;

(b) if so, at what stage the proposal stand at present and by when it is likely to be finalised?

MINISTER OF STATE IN MINISTRY OF COMMUNICA-TIONS (SHRI KARTIK ORAON): (a) No, Sir.

(b) In view of (a) above, this does not arise?

Exemption of postal employees from Professional tax

630. SHRIMATI VIJAYA RAJE SCINDIA: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether it is a fact that there is a constant demand from the postal employees that they should be exempted from the professional tax of the State Government:
- (b) if so, since when the demand has been made; and
- (c) what action Government have taken or propose to take in the matter?

MINISTER OF STATE THE MINISTRY OF COMMUNICA-TIONS (SHRI KARTIK ORAON):

- (a) Yes. Sir, there have been some demands in the past.
- (b) These demands first were received during 1974-75.
- (c) The demand was examined but not considered justified

Construction of staff quarters for postal employees of Aurangabad

- 631. SHRIMATI VIJAYA SCINDIA: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether it is a fact that sanction for the construction of staff quarters for postal employees at Aurangabad was given during 1980--81;